

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-11(ND) 2018

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: A-Square Marketing Vs. Global Fragrances Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| | For the Petitioner: | Mr. Aditya Sharma, Advocate | | |
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| | For the Respondent: | None | | |
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ORDER

Ld. Counsel for the Petitioner prays for fresh directions to serve the Respondent in this case. Steps be taken in terms of the previous order returnable on 1st February, 2018.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)